

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-07-2024 AT 10:30 AM**

CP (CAA) No. 52/230/HDB/2023
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. ZEN Quality Assurance Private Limited (Transferor Co.,) Vs M/s. Qualitest Technologies Private Limited (Transferee Co.,) **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr VB Raju, for Petitioner present physically.

Mr Sahu, Deputy RD from the RD office present physically.

It is represented that learned counsel for the petitioner had filed the written submissions.

At request written submissions of RD, one-week time granted. Call on 01.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)